

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CCA(CAA) No. 103(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: M/s Six Red Marbles Learning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230/232

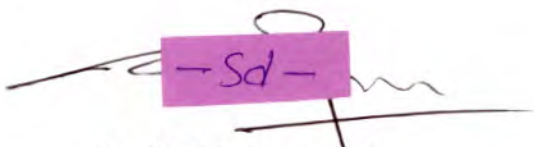
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Vipul Ganda, Advocate Mr. S.K. Giri, Advocate Ms. Mamta Rajput, Advocate		

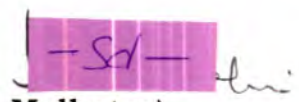
For the Respondent (s) : None

ORDER

Arguments heard.

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)